

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
RAJYA SABHA
QUESTION NO 26.11.2009
ANSWERED ON
CLEARANCES REQUIRED FOR DMRC

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Shri Sabir Ali

Will the Minister of COAL AND MINES be pleased to state :-

- (a) whether it is a fact that DMRC has been doing some of the works without obtaining necessary clearance from other concerned agencies such as NDMC, Heritage Conservation or Delhi Urban Arts Commission;
- (b) if so, the details in this regard; and
- (c) the action being taken in the matter?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI SAUGATA ROY)

- (a) to (c): The information is being collected and will be laid on the table of the Sabha.